Difficulties for-private operators in basic Telecom Service

- 3164. SHRI S.M. KRISHNA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that the private sector operators in the basic telecommunication services are facing some difficulties in finalizing the terms of the agreement with Government; and
- (b) if so, whether any talks have been held with the representatives of the operators who have been given licences for this purpose; and if so, the details thereof?
- THE MINISTER OF COMMUNICA-TIONS (SHRI BENI PRASAD VERMA): (a) They have suggested changes in a number of clauses contained in the Licence and the Interconnect Agreements.
- (b) Detailed discussions have been held with them from 25.7.96 to 7.8.1996. The major issues raised by them were assignability, renewal and termination of Licence, status of Telecom Regulatory Authority, reciprocity in certain clauses on the part of both the Department of Telecom and the Private operator(s), relevance and quantum of port charges and registration fee etc. The points raised were clarified keeping in view the tender terms and conditions.

Irrigation project of Malkangiri (Orissa)

- 3165. SHRIMATI MALTI SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government had approved the Potteru Irrigation Project, Malkangiri (Orissa) meant for providing irrigation to an area of about 1,50,000 acres;
 - (b) if so, the details thereof;
- (c) whether it is a fact that the said project scheduled for completion by 30th June, 1996 could not be completed and that the project cost which was Rs. 14.81 crores in 1975, has had an overrun of Rs. 102.39 crores so far; and
- (d) if so, the reasons for not completing of the said project and whether Government propose to complete this project immediately?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA): (a) and (b) Yes, Madam. The Project was to provide irrigation facilities to lands allotted to displaced persons from former East Pakistan who were settled in the Dandakaranya Project as well as to the tribals in the area. It envisaged construction of a barrage at Surlikonda across the river Potteru, a tributary of Sabri river on Godavri Basin.

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(c) and (d) Yes, Madam. The cost of the Project had to be revised a number of times since its approval, leading to delay in completion of the project. The cost escalation was mainly due to increase in material cost, labour rates, statutory levies on cement and steel and establishment cost. The Government propose to complete the Project by October, 1997.

Unauthorised pabking by buses of Sadhuvaswani Mission School

- 3166. SHRI KANAKSINH MOHANSINH MANGROLA. Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 1217 given in the Rajya Sabha on 14th December, 1994 and state:
- (a) the outcome of the discussion which the Delhi Traffic Police had with the Authorities of the above School;
- (b) the difficulties which lie in the way of the above school in either parking Buses on Street No. 5, which is a much wider road, in the play ground allotted to the School at a nominal rent of Rs. 1/- per annum or inside the school; and
- (c) the relief from ecological and pollution hazards proposed to be given to the residents opposite whose houses these buses are being parked?
- THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA): (a) The school authorities were contacted and persuaded to ensure that buses take minimum time to pick up or drop children. They were also advised to park their buses inside the school premises.
- (b) and (c) The parking of the buses on Street No. 5 is strongly objected to by local residents. There is also a dispute between the